

Dated:-01.07.2013.

Due to reference of CAT Bar Association, Lucknow on account of natural calamity in Uttarakhand, case is adjourned to 14.08.2013.

D.B. is also not available today.

B.O.C.

14.8.2013

O.A.No. 539/2006

Hon'ble Sri D.C. Lakha, Member (A)  
Hon'ble Sri NAVNEET KUMAR, Member (J)

App: Sri Praveen Kumar

Res: Sri Surendran P.

List on 19.9.2013:

  
Member (J)

  
Member (A).

HLS/-

19.9.13.


O.A. No. 539/06


Hon'ble Shri D. C. Lakha, M(A)  
Hon'ble Shri Navneet Kumar, Member (J)

Appl: Sri Praveen Kumar.

Resp: Sri Surendran P.

The O.A. is dismissed for want of instructions from the applicant.

  
Member (J)

  
Member (A)

v.

*OK  
copy of order  
dated 19-9-13  
Bhujil  
20-9-13*